

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

NO. MP 205/93 /199

Varughese Mathew

Versus

U.O.I. & Ors.

Date of Order

Orders

15.4.93

Mr. M.M.Bharathan, Counsel for the petitioner.

Mr. U.D.Sharma, Counsel for the respondents.

14.4.1993 having been declared a holiday, the cases has been taken up today. Heard. M.P. for amendment of the O.A. is not opposed by the learned counsel for the respondents.

M.P. for proposed amendments is allowed. The M.P. stands disposed of accordingly.

G. Krishna
(GOPAL KRISHNA)
JUDL. MEMBER

Copy sent to counsel for P.O. & R. Applicant.

vide 3036 & 3037

Date 5-5-93